## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

**APPLICATION NUMBER** 

PETITION NUMBER

: TCP/178/2016

NAME OF THE PETITIONER(S)

: Ozhukil Padinjarepet Achuthan Kutty Shanthi & another

NAME OF THE RESPONDENT(S)

: M/s Aswini Hospital Limited & 21 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

VITAYA PRASHANTH. S. Counsel for perhonon. Consultant Sushmita Udayasankar Consel for Respondente Shritain R2-R11

S. P. murali Jerismon Counsel for respondent Similar Simmon Counsel for respondent Similar R1 & R1 & R222 Knish

## **ORDER**

Shri S Vijaya Prashanth, representing counsel for petitioner present. Shri S P Muralikrishnan, counsel for R1 & R12 to R22 and Ms Sushmita Udaysankar, counsel for R2 to R11 are present. Counsel for petitioner sought time for submitting final arguments. Put up on 13.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)